

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that the following final hearing matters will be taken up from the cause list dated 10th, 11th and 17th, December (published on 05-12-2020), for hearing on 17th December, 2020 as per the following sequence mentioned in Column no. 3:

Sitting	Date	Sr. No. of the matter which will be taken up for hearing.
The Hon'ble Shri Justice M. S. Sonak	17/12/2020 (Thursday)	Final hearing matters pertaining to : 1. Criminal Appeals : From Sr. 231 to 245

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 16th December, 2020

(Kiran A. Bagi)

Registrar (Judicial)